

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 01
(CAA)-67(PB)/2020

IN THE MATTER OF:

Haptik Infotech Pvt. Ltd. And Times Internet Ltd. Applicant/petitioner

Order under Section 230-232

Order delivered on 22.09.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Abhishek Seth & Mr. Anurag Pandey,
Advs.

ORDER

Heard. Order reserved.

—sd—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

—sd—

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

22.09.2020
Ritu Sharma